

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 179 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. S.P.Singh, Administrative Member

TAPAN KR. CHATTERJEE & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. M.K.Bandyopadhyay, counsel

For the respondents : Ms.K.Banerjee, counsel

Heard on : 4.2.99

Order on : 4.2.99

O R D E R

S.N.Mallick, VC

When this matter is taken up for hearing Mr. M.K.Bandyopadhyay, 1d. counsel appearing for the petitioner prays for withdrawal of this case by filing an application conceding that this Tribunal has no jurisdiction to entertain this OA. The contention of the 1d. counsel appearing for the respondents is also that this Tribunal has no jurisdiction to entertain this application. Under such circumstances the petitioner is allowed to withdraw this application. The application therefore stands disposed of. No order as to costs.

J. Manu
MEMBER (A)

in


VICE-CHAIRMAN